

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 15th January, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. D.K. AGARWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application 128/2014(CZ)	Raghunath Karan & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
2.	Original Application No. 129/2014(CZ)	Davad Neelgar & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
3.	Original Application No. 140/2015(CZ)	G.T.B. Welfare Society Vs. State of Madhya Pradesh & 3 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
4.	Original Application No. 98/2015(CZ) (M.A.No.39/16)	Geeta Pethia Vs. Shailendra Pradhan & Ors.	Mr. Qasim Ali, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
FOR COMPLIANCE				
5.	Original Application No. 19/2015 (CZ) (M.A.No.761/15) (M.A.No.772/15) (M.A.No.782/15) (M.A.No.38 /16)	Shahpura Jan Jagran Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Vijay Kumar Choudhary Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	